

(a) whether the Tribal chiefs from the Eastern India met the Prime Minister in New Delhi recently and pressed for greater representation for the Tribal areas in the State Legislature and Parliament; and

(b) if so the decision taken thereon?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). Yes, Sir; the matter was examined and it was decided that there was no justification to amend the Constitution to give them greater representation.

Shri Sivamurthi Swami: May I know whether in view of the dissatisfaction among the tribal people there, this question will be reconsidered by Government, and due representation will be given to them?

Shri Datar: It is not a question of dissatisfaction. It is a question of giving them appropriate representation. According to clause 4 of article 332 of the Constitution, they were entitled to 14 seats. In fact, they have been given 17 seats. Now, they are asking for 29 seats in all.

Dr. Rama Rao: May I request that Q. No. 2138 may be answered? I have not been given any authorisation. But I request that you may be pleased to allow this question to be answered.

Mr. Speaker: I shall come to that, after the other questions are exhausted.

Shri Chattopadhyaya: May I have your permission to ask Q. No. 2152? I have no authorisation, general or particular.

Shri C. D. Pande: I am also interested in that question.

Shrimati A. Kale: May I request that Q. No. 2141 may be answered?

Mr. Speaker: Let me first give opportunities to those hon. Members who were not present earlier when

their questions came up, but who have since come. Thereafter, I shall allow other hon. Members to put questions.

BASIC AND PRIMARY SCHOOLS

***2145. Shri Madiah Gowda:** Will the Minister of Education be pleased to state:

(a) the number of basic Schools newly started and primary schools converted into basic schools during 1955-56 in each State; and

(b) the number of teachers who have completed their training in basic education during 1955-56?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). The matter primarily concerns the State Governments.

Shri Madiah Gowda: May I know whether the Central Government are not getting sufficient information from the States, even though they are giving them grants for this purpose?

Dr. K. L. Shrimali: The information asked for is for the year 1955-56. We have not yet received the returns from the State Governments.

Dr. Rama Rao: On a point of order. The question has been admitted by you. But here we find the Minister is saying that the question is one which concerns the State Government. That is the main answer that he has given.

Mr. Speaker: Even if thousands of such questions are brought to my notice, one or two questions escape, and get into the House. I must also have the right, whenever it is brought to my notice, to disallow the question retrospectively.

Shri Punnoose: May I know whether the Central Government have laid down certain pay scales for teachers who have undergone training in basic education, and if so, whether those scales are not being observed by all the States?

Dr. K. L. Shrimali: The Central Government have their own pay scales, and it is also true that those pay scales are not being given in all the State Governments. But the hon. Member, I hope, would realise that this is primarily the responsibility of the State Government.

Shri Keshavaikengar: May I know whether it is a fact that several State Governments have no faith in these basic schools, and therefore, they are unwilling to promote these schools in their States?

Dr. K. L. Shrimali: No, that is not true. This question has been repeatedly discussed in the Central Advisory Board, and it has been unanimously agreed that basic education will be the pattern of national education.

Shri P. C. Bose: May I request that Q. 2135 may be answered?

Mr. Speaker: I shall come to that later.

IMPORT OF CHASSIS

***2146. Sardar Iqbal Singh:** Will the Minister of Defence be pleased to state:

(a) the total number of chassis imported during 1955-56; and

(b) the approximate value thereof?

The Minister of Defence Organisation (Shri Tyagi): (a) Nil.

(b) Does not arise.

Sardar Iqbal Singh: May I know whether there is any proposal for achieving self-sufficiency in the matter of motor vehicles chassis, and motor trucks needed by the Defence Ministry?

Shri Tyagi: The question pertains to the number of chassis imported during 1955-56, and we have imported 'Nil'. I do not know what supplementary questions can arise out of this.

Sardar Iqbal Singh: May I know whether there is any proposal in the Defence Ministry for attaining self-sufficiency in the matter of motor vehicles, motor trucks, and motor lorries needed by the Defence Ministry, now that we are not importing any trucks at all for our Defence Forces?

Shri Tyagi: This is beyond the scope of the main question. But since you have permitted it, I must say.....

Mr. Speaker: Possibly, the Minister can say whether no vehicle has been imported because he has made provision for manufacturing them here.

Shri Tyagi: It was not exactly on that account that we have not imported, but there were no requirements during that year.

Mr. Speaker: The hon. Member, Sardar Iqbal Singh, has evidently no further questions to ask.

AIR DEFENCE RESERVE

***2148. Shri Bhakt Darshan (on behalf of Shri Krishnacharya Joshi):** Will the Minister of Defence be pleased to state:

(a) whether Government have started the registration of persons in the Air Defence Reserve under the Reserve and Auxiliary Air Forces Act, 1952; and

(b) if so, the number of persons registered so far?

The Minister of Defence Organisation (Shri Tyagi): (a) and (b). Applications for registration are being received. Registration will be made after the scrutiny of the applications.

श्री भक्त दर्शन : जिन लोगों को रिजर्व में भेजा जा रहा है उनको किन शर्तों पर भेजा जा रहा है ? क्या इन पर वही शर्तें लागू होंगी जो कि साधारण पैदल सेना के लिए लागू होती हैं ?

श्री त्यागी : यह रिजर्व पार्लियामेंट के ऐक्ट के मुताबिक बनाया जा रहा है जिसमें कहा गया था कि जो लोग हवाई जहाज को उड़ाने की और